

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/577/2020
NAME OF THE PETITIONER : P.Manickam & Co
NAME OF THE RESPONDENTS : Real Value Promoters Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Learned Counsel Mr. Sam Jayaraj Houston for the Applicant is present.

Learned Counsel Mr. K. Arvind Krishnan for the Respondent is present.

Learned Counsel for the Respondent states that Vakalat has been filed in the
Registry vide SR.No. 1400 dated 12.03.2021.

List the matter on **21.04.2021** for reply and hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)